

(12)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/187/2017

NAME OF THE PETITIONER(S) : MADRONO DEVELOPERS PVT LTD

NAME OF THE RESPONDENT(S) : ROC, CHENNAI

UNDER SECTION : 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. SRIDHAR

Dy RoC



V.K. Rajasekar

Counsel for
applicant



ORDER

Mr. V.K. Rajasekar, Counsel for the Applicant present. Mr. B. Sridhar, the Deputy RoC
in person present along with the Counsel. **Reserved for order.**

-sdr-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk